

19.03.2025

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PRONOUNCEMENT OF JUDGEMENT

COURT NO. 26

HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

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AT 02:30 P.M.

1. CRL.L.P. 23/2021

STATE (NCT OF DELHI)Petitioner

Through: Ms. Meenakshi Dahiya, APP for the State.

versus

ASHOK KUMAR DAHIYARespondent

Through:Ms. Nusrat Hossain, Advocate.